IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **NEW DELHI**

No.(IB)-189(ND)/2017

SECTION: UNDER SECTION 7 IBC	Code, 2016	
IN THE MATTER OF:		
State Bank of India		·····Petitioner
V/s		
Namdhari Food International Pvt.	Ltd.	Respondent
Coram		Order delivered on 11.08.2017

Coram:

R.VARADHARAJAN Hon'ble Member (Judicial)

For the Petitioner

: Mr. Sanjeev Kalra, Advocate

Mr.Bheem Sain Jain, Advocate

For the Respondent

ORDER

Due to paucity of time arising out of the Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence at the joint request of the parties, the matter is posted for hearing on 16.8.2017.

> (R.VARADHARAJAN) MEMBER (JUDICIAL)

U.D.Mehta 11.8.2017